

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 137/16	TP 67/17	Hearing	433(e)	Manjunath M.J. Vs A2Z Maintenance and Engineering Services Ltd.,

SL. NO.	NAME (IN CAPITAL & PHONE NUMBER)	REPRESENTATION TO WHOM	SIGNATURE
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ORDER

None appeared for petitioner. The petitioner is called absent. As seen from the records, the Respondent Company is situated within the jurisdiction of State of Haryana. Even the same objection was raised by the Hon'ble High Court, Karnataka before transferring this case. Registry is directed to put up a note. Issue fresh Notice to the petitioner only.

List it on 01/06/2017.


Member (J)


Member (T)